BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 308 of 2020 in CP (I.B) No. 148/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2020

Name of the Company: Devsaria Iron & Steel Company Pvt Ltd
V/s
RP of Perfect Boring Pvt Ltd

Section : Section 43-47,49 r.w 60(5) IBC

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(Through Video Conferencing)

Mr. Arjun Sheth, Learned Lawyer, undertakes to file Vakalatnama on behalf of the RP and requesting for time to file reply.

The prayer is allowed. The pleadings to be completed on or before 14.07.2020

List the matter on 14.07.2020

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)

MANORAMA KUMARI
MEMBER (JUDICIAL)

Dated this the 25th day of June, 2020